

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 929 of 2021/PSY

Dated: 26.02.2021

Consequent upon the promotions of two Section Officers to the posts of Chief Administrative Officers, vide High Court Order No. 927 of 2021/PSY dated 24.02.2021, in Subordinate Courts of the UTs of the Jammu & Kashmir and Ladakh, the following transfers and postings of the Chief Administrative Officers, are made the interest of administration:

- 1) Ms Khatoon Didi, Section Officer, Principal District & Sessions Court, Leh upon her promotion as Chief Administrative Officer is transferred and posted as such in the same Court against the available vacancy.
- 2) Shri Mangat Ram Parihar, Section Officer, Special Judge Anti-Corruption Court for CBI cases, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Bhaderwah against the available vacancy.

Note: *All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.*

(By Order)

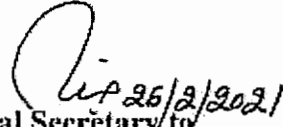
Sd/-
(Rajeev Gupta)
Principal Secretary to
Hon'ble the Chief Justice

No. 754-62/PSY-562

Dated: 26.02.2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
..... for information.
- 4-6. Principal District & Sessions Judge, Jammu/ Leh/Bhaderwah.
7. Special Judge Anti-corruption for CBI cases, Jammu for information.
..... for information and necessary action.
8. Order File.
9. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order on the High Court website.


Principal Secretary to
Hon'ble the Chief Justice